

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-15/2013 (Pt.1)/11436/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, the <sup>th</sup> 29 November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(D) 7868, dtd. 21<sup>st</sup> November, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.11.2023 till the morning of 28.11.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of his Court and Office during his absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(Pt.1)/11437/A, dated , 29-11-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**